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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

\*\*\*

O.A. 707/97

Dt. of Decision : 2-3-98.

B. Babu Kannaiah

.. Applicant.

Vs

1. The Asst. Superintendent of Post Offices, Hyderabad, West Sub-Divn.
2. The Sr. Supdt. of Post Offices, Hyderabad City Division, Hyderabad.
3. J.Durga Raj

.. Respondents.

Counsel for the applicant : Mr. S. Ramakrishna Rao

Counsel for the respondents : Mr. N. R. Devaraj, Sr. CGSC.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

*R*

*J*

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ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

Heard Mr.S.Ramakrishna Rao, learned counsel for the applicant and Mr.N.R.Devaraj, learned counsel for the respondents.

2. Notice on R-3 was served notice on 11-12-97. Neither R-3 nor his counsel was present. The applicant in this OA <sup>had</sup> ~~was~~ applied for the post of E.D.Mail Carrier/Packer, Bazarghat Post Office in response to the open notification dated 2-12-96. He was not posted. But R-3 was posted as recommended by the CPMG as he was a sportsman and he was accommodated against the sports quota.

3. The facts of this case is exactly similar to the facts of the case in OA.706/97. For the reasons stated in OA.706/97 this OA is also disposed of as under:-

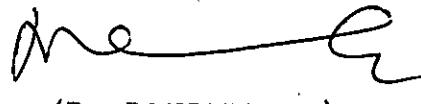
The post of EDMC/P, Bazarghat post office should be filled by considering the candidates who had responded in response to the first open notification dated 2-12-96. Till such time a regular candidate is posted R-3 should be continued as a provisional EDMC/P.

4. With the above direction the OA is disposed of. No costs.

  
\_\_\_\_\_  
(B.S.JAI PARAMESHWAR)

2/3/98

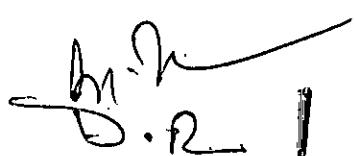
MEMBER (JUDL.)

  
\_\_\_\_\_  
(R. RANGARAJAN)

MEMBER (ADMN.)

Dated : The 2nd March, 1998.  
(Dictated in the Open Court)

SPR

  
\_\_\_\_\_  
D.R.

Copy to:

1. The Asst. Superintendent of Post Offices, Hyderabad.
2. The Senior Superintendent of Post Offices, Hyderabad & City Division Hyderabad.
3. One copy to Mr.B.Ramakrishna Rao, Advocate, CAT, Hyderabad.
4. One copy to Mr.N.R.Devraj, Sr.CGSC, CAT, Hyderabad.
5. One copy to D.R(A), CAT, Hyderabad.
6. One duplicate copy.

YLKR

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TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. BURANGARAJAN : M(A)

THE HON'BLE MR. B. S. JAI PARAMESHWAR :  
M(J)

DATED: 2/3/98

ORDER/JUDGMENT

~~M.A./R.A/C.A.N.B.~~

in

O.A. NO. 707/97

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

